

**LOK SABHA
UNSTARRED QUESTION NO. 2720
ANSWERED ON TUESDAY, MARCH 09, 2026**

CSR IN MUZAFFARNAGAR AND SHAMLI IN UP

QUESTION

2720: Shri Harendra Singh Malik:

Will the Minister of Corporate Affairs be pleased to state:

(a) whether the Government is aware that large steel factories and paper mills situated in Muzaffarnagar and Shamli in Uttar Pradesh are spending two percent of their profit on the development of local villages under CSR, if so, the details thereof;

(b) whether there is any proposal to make it mandatory for these industrial areas to use CSR funds to establish technical education centers and health facilities for the children of local sugarcane farmers, if so, the details thereof;

(c) whether the Government has conducted any special audit or monitoring of the expenditure incurred by these industries for clean drinking water and environmental protection in the pollution affected villages of Muzaffarnagar, if so the details thereof; and

(d) whether the Government proposes to make district-wise expenditure details public on the CSR portal, so that the general public is able to know about the contribution made by companies of their area to the cause of social welfare in their area and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a): The data regarding CSR expenditure by companies is maintained centrally, which does not include expenditure by each unit of such companies.

(b): Under the Companies Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The CSR policy outlines the activities to be undertaken by the company in alignment with the areas or subjects specified in Schedule VII of the Act. The first provision to Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. However, the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. The Government does not issue any direction to the companies to spend in any particular geographical area or for any particular activity.

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(c): No, Sir. As per the legal framework for Corporate Social Responsibility (CSR) as provided under Section 135 of the Companies Act, 2013 ('Act'), and the related Rules, the Board of the company has to satisfy itself that the funds so disbursed have been utilised for the purposes and in the manner as approved by it, and the Chief Financial Officer or the person responsible for financial management shall certify to the effect.

Further, Rule 8 of the Companies (CSR Policy) Rules, 2014 provides that every company having average CSR obligation of 10 crore rupees or more in the three immediately preceding financial years, shall undertake impact assessment, through an independent agency, of their CSR projects having outlays of one crore rupees or more, and which have been completed not less than one year before undertaking the impact study.

(d): Yes Sir, all data related to CSR expenditure filed by companies in MCA21 registry including state-wise, district-wise, year-wise, company-wise is available in public domain at www.csr.gov.in. On the basis of annual filings made by companies in the MCA 21 registry, district-wise CSR data of Uttar Pradesh including Muzaffarnagar and Shamli for the last three financial years is attached at Annexure.

Refer to part (d) of Lok Sabha Unstarred Question no. 2720 for 09.03.2026
District-wise CSR expenditure in Uttar Pradesh from FY 2021-22 to FY 2023-24
(Amount in Rupees Crore)

S.No.	Districts	FY 2021-22	FY 2022-23	FY 2023-24
1.	Agra	15.61	30.79	23.16
2.	Aligarh	5.89	6.71	10.12
3.	Ambedkar Nagar	0.27	4.00	5.68
4.	Amethi	-	-	0.04
5.	Amroha	1.20	1.55	1.57
6.	Auraiya	6.99	4.57	4.03
7.	Ayodhya	20.62	23.03	37.98
8.	Azamgarh	3.85	0.59	3.40
9.	Baghpat	2.27	5.85	10.37
10.	Bahraich	5.18	7.92	17.29
11.	Ballia	0.71	1.02	8.23
12.	Balrampur	2.61	1.20	3.89
13.	Banda	-	0.90	2.07
14.	Bara Banki	1.89	6.78	5.90
15.	Bareilly	168.74	5.96	12.35
16.	Basti	1.54	2.11	2.09
17.	Bhadohi	0.83	1.01	3.09
18.	Bijnor	5.15	1.46	5.07
19.	Budaun	3.66	2.88	3.43
20.	Bulandshahr	7.02	10.93	19.92
21.	Chandauli	6.01	6.38	4.55
22.	Chitrakoot	1.17	4.50	8.88
23.	Deoria	0.40	1.28	2.05
24.	Etah	0.12	0.08	-
25.	Etawah	2.56	0.71	0.72
26.	Farrukhabad	0.05	0.23	0.51
27.	Fatehpur	0.46	2.22	6.72
28.	Firozabad	0.38	2.28	6.21
29.	Gautam Buddha Nagar	163.00	240.91	217.07
30.	Ghaziabad	46.97	53.27	73.91
31.	Ghazipur	0.99	1.25	2.36
32.	Gonda	0.12	0.03	15.00
33.	Gorakhpur	6.04	19.12	11.51
34.	Hamirpur	2.32	1.50	36.72
35.	Hapur	0.13	0.11	0.04
36.	Hardoi	82.07	91.97	58.71

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S.No.	Districts	FY 2021-22	FY 2022-23	FY 2023-24
37.	Hathras	1.15	2.03	3.36
38.	Jalaun	0.08	0.03	0.00
39.	Jaunpur	0.51	1.72	7.18
40.	Jhansi	5.36	4.67	7.62
41.	Kannauj	0.20	0.56	0.29
42.	Kanpur Dehat	2.62	4.39	3.62
43.	Kanpur Nagar	37.67	1.00	-
44.	Kasganj	-	-	-
45.	Kaushambi	1.59	2.32	4.14
46.	Kheri	2.80	2.38	2.52
47.	Kushinagar	0.51	4.74	0.54
48.	Lalitpur	5.04	6.14	5.25
49.	Lucknow	68.19	73.15	90.04
50.	Mahoba	0.02	0.08	1.66
51.	Mahrajganj	0.39	0.31	1.83
52.	Mainpuri	0.94	1.06	1.63
53.	Mathura	81.78	136.09	130.43
54.	Mau	0.35	0.25	0.67
55.	Meerut	11.90	14.02	17.13
56.	Mirzapur	2.67	6.68	6.66
57.	Moradabad	4.69	6.96	5.41
58.	Muzaffarnagar	6.30	7.15	21.17
59.	Pilibhit	1.05	1.00	2.23
60.	Pratapgarh	3.42	2.73	5.27
61.	Prayagraj	4.76	9.98	13.59
62.	Rae Bareli	42.27	8.46	14.47
63.	Rampur	4.91	2.98	2.59
64.	Saharanpur	2.54	4.24	25.46
65.	Sambhal	0.04	-	-
66.	Sant Kabir Nagar	0.34	0.38	0.11
67.	Shahjahanpur	266.68	5.63	12.23
68.	Shamli	0.24	0.03	0.08
69.	Shrawasti	4.99	3.77	4.44
70.	Siddharthnagar	2.63	0.40	6.97
71.	Sitapur	5.46	3.93	8.16
72.	Sonbhadra	34.39	41.64	52.81
73.	Sultanpur	1.31	12.62	14.72
74.	Unnao	3.23	2.56	3.47
75.	Varanasi	51.48	101.75	221.95
76.	District not classified elsewhere	113.69	190.22	220.66
	Total	1345.02	1213.12	1545.01

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)
